

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.200/7/HDB/2020 |
| NAME OF THE COMPANY | Pacific Hospitals Pvt Ltd |
| NAME OF THE PETITIONER(S) | Omkara Assets Reconstructions |
| NAME OF THE RESPONDENT(S) | Pacific Hospitals Pvt Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Learned counsel for Financial Creditor and Learned Counsel for Corporate Debtor appeared via video conference.

It appears that parties are under negotiation and they may settle the matter within a week. Pleadings are completed.

The matter to come up for further consideration / hearing on 08.07.2021.

-Sdt-

MEMBER (T)

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-Sdt-

MEMBER(J)

Syamala